

Winding up of ail refugee camps within a time limit

164. SHRI PRAKASH MEHROTRA:

SHRI SAWA1SINGH
SISODIA:

SHRIMATI HAMIDA HABIB-
ULLAH:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Central Government have decide^ to wind up all refuge* rehabilitation camps withi_n a time limit; and

(b) if so, what are the detailg in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRITSIKANDAR BAKHT): (a) Yes, Sir.

(b) The families in Karmi-shibirs in Tawa and Dandakaranya are likely to be settled by the end of the year 1982-83.

The camps in Rajasthan and Gujarat are likely to be wound up in 1979-80, or soon thereafter, after rehabilitation of the families.

Efforts are being made to close the camp_s for the Chhamb Displaced Persons by the end of the financial year 1978-79. Other minor camps in Bihar, Uttar Pradesh and Andhra Pradesh are proposed to b_e closed progressively, by the end of the year 1979.

The work relating to Sri Lanka repatriates will continue conditional as it is by the agreed rate of repatriation.

Indo-Pakistan Agreement to Sell Wheat

165. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that an agreement has been signed with Pakistan in September, 1978 to sell wheat to that country; and

(b) if so, what are the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) There was no agreement for the supply of wheat to Pakistan. However, an agreement was signed between the Government of Pakistan and National Seeds Corporation Limited, in September, 1978 for the supply of 5270 tonnes of certified wheat seed at the rate of Rs. 3,000/- per tonne.

Committee on the development of folk art and culture

166. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that a committee has been set up to advise Government oh the development of folk art and culture and linking of culture with education; and

(b) if so, what is the composition of the Committee; its terms of reference and by when it is likely to submit its report to Government ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) Yes, sir. An Advisory Committee has been set up to make recommendations to the Government for the preservation and promotion of Tribal and Folk Arts in the country.

(b) The composition and the terms of reference of the Advisory Committee for the preservation and pro-

motion of Tribal and Folk Arts in the country are as follows: COMPOSITION

- (I) Education Minister—Chairman
- (2) Chairman, Sangeet Nataka Akademi Membei
- (3) Chairman, LaJit Kala Akademi Do
- (4) Chairman, Sahitya Akademi Do
- (5) Registrar General Census Commission Do
- (6) Joint Secretary, Tribal Welfare. Ministry of Home Affairs Do
- (7) Chairman, Adivasi Seva Sangh Do
- (8) Chairman, Handicrafts Board; Do
- (g) Chairman, Khadi & Village Industries board Do
- (10) Chairman, University Grants Commission Do
- (II) Secretary, Deptt. of Labour Government of India Do
- (12) Director, Anthropological Survey of India Do
- (13) Director, N.C.E.R.T Do
- (14) Director (Planning), Deptt. of Social Welfare, Government of India Do
- (15) Prof Sankho Chaudhury, Artist Do
- (16) Shri Sushil Bhattacharva, Author Do
- (17) Shri H. Shah, Director, Tribal Museum, Ahmedabad Do
- (18) Dr B. D. Sharma, Tribal Commissioner, Bhopal Do
- (19) Joint Educational Adviser (Culture) Member-Secretary

Terms of Reference (i) To advise Government on the methodologies by which the socio-cultural fabric of tribal India can be saved from the traumatic shocks of industrialisation.

(ii) To advise Government on the steps to be taken for developmental programmes so as to maintain the integral link between art and life style.

(iii) To advise Government to launch pilot projects for evolving a planning strategy on a Janapada specially in a tribal belt.

(iv) To advise Government of the setting up of museums and other institutions which may focus attention on the collection, preservation and documentation of the tribal and folk arts.

(v) To advise Government on a programme of documentation of tribal and folk arts and crafts in the institutions and individuals who may undertake these.

(vi) To advise Government on the introduction of content relating to ethnic and cultural diversity of tribal society in the educational curricula specially at the elementary and secondary level.

(vii) To advise Government on the evolution of information material which may be widely disseminated at the urban and international level on the rich cultural heritage of tribal and rural society.

The first meeting of the Committee is being held. No time limit has been fixed for the submission of a report by the Committee.

Arrears due to peasants from sugar mills

167. SHRI KAMALNATH JHA: SHRI S. KUMARAN: SHRI NAGESHWAR PRASAD
SHAH: SHRI
T. ANJIAH:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the amount of arrears due to the sugarcane growers from various private and cooperative sugar mills in Punjab, Haryana, Uttar Pradesh and Bihar for the sugarcane delivered by them to the mills; and